

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-08/2017/11654/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
Principal Judge, Family Court,
Barpeta.

Dated Guwahati, the 2nd December, 2023.

Sub:- **Station leave permission.**

Ref:- Letter No. FCB/15/Admin/2023/1167 Dated 30.11.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 30.11.2023 till the morning of 02.12.2023**, has been granted. The Counsellor, Family Court, Barpeta and in her absence the Chief Judicial Magistrate, Barpeta and in his absence the in-charge C.J.M, Barpeta will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-08/2017/11655/A dated , 02-12-23

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)